

**Central Administrative Tribunal
Principal Bench**

**CP No.317/2018 in
OA No.264/2017**

New Delhi this the 24th day of August, 2018

**Hon'ble Ms Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Annu Yadav, w/o Virender Yadav,
Aged about 36 years,
R/o WZ-109, Shakurpur Village,
Delhi-110034

- Applicant

(By Advocate: Mr. B.K. Berera)

Versus

1. Smt. Punya Salika Srivastava,
Secretary, Directorate of Education,
Govt. of NCT of Delhi,
2. Sh. Ashish Chander Verma,
The Chairman,
Delhi Subordinate Service Selection Board,
Govt. of NCT of Delhi, FC-18, Institutional Area,
Karkardooma, Delhi-110092

- Respondents

(By Advocate: Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):

Both the parties are present.

2. When the CP is taken up for hearing, it is noted that the respondents have filed their reply and stated that the last provisionally selected OBC candidate has scored 78 marks as against 74.75 marks scored by the applicant herein. In view of the same, the applicant could not be considered for selection. Accordingly, the CP is closed. Notices are discharged. However,

applicant is at liberty to take appropriate legal remedy available to her, if so advised, in accordance with law. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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